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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 174/140(5)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

Name of the Company:

Saibaba Surfactants Pvt Ltd. & Ors.

V/s.

Kamalkumar S. Jain & Anr.

Section of the Companies Act: Section 140(5) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION SIGNATURE
1. HITESH BUCH	PCS	FOR PETITIONERS Which
	1-CA	RESPONDENT 1 Canal Den
2. Canval Down.	Adv. & Solich	Petilins Amily

ORDER

Learned Advocate Mr. Arjun Sheth with Learned PCS Mr. Hitesh Buch present for Petitioners. Respondent no. 1 present in person. None present for Respondents and ROC in spite of service of notice.

Proof of dispatch of copy of petition on Respondents filed.

Heard arguments of Learned Counsel for Petitioner.

Learned Counsel for petitioner states that he will implead Mr. Ganpat Patel as a party to this petition.

List the matter on 01.09.2017 for further hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of August, 2017.